THE SCHEDULE

[See section 3 (2)]

EXPLANATORY NOTE

The village boundaries and names mentioned in this Schedule have reference to boundaries and names as shown in the sheets of large scale surveys covering relevant areas of Saran and Shahabad districts of the State of Bihar and Ballia district of the State of Uttar Pradesh, conducted by the Survey of India during the period 1881-83, and where such sheets are not available as shown in any other record which the State Governments of Bihar and Uttar Pradesh agree to be relevant within one month from the commencement of this Act, or in default of such agreement, which the authority referred to in sub-section (2) of section 3 may determine to be the relevant record.

The Ganga and Ghaghra rivers and their high banks wherever mentioned in this Schedule have reference to the geographical river or high bank positions, as the case may be, as shown in the survey records mentioned in the foregoing paragraph.

Ganga Sector

The boundary in this sector shall commence from a point (approximate Latitude 25° 44' 10", Longitude 84° 36' 06") on the existing fixed boundary between Bihar and Uttar Pradesh, lying between Shitab Diara (Bihar), Mahazi Kondarha (Uttar Pradesh) and Khawaspur (till now in Uttar Pradesh) and located about half mile roughly south-west of the present “abadi” site of Babudera village (near Daljito). Accordingly, the portion of the present alignment of the above-mentioned existing fixed boundary between this point and the present Ganga river will cease to be the boundary between the States of Bihar and Uttar Pradesh.

2. From this point, the boundary shall run in straight lines within the high banks of the Ganga, connecting successively points (approximate Latitude 25° 44' 12", Longitude 84° 33' 44"), and (approximate Latitude 25° 44' 06", Longitude 84° 33' 46"), placing villages Mahazi Kondarha and Kondarha completely in Uttar Pradesh and village Khawaspur completely in Bihar. From this point, the boundary shall run along the common boundaries of villages Mohanpur and Mandrauli Kans or Tirbhuani, placing them completely in Uttar Pradesh, and Khawaspur, Padumanian, Sohra, Inglis Arazi appg. to Balua Nargada, Pipparpati and Salempur Diara Mamluk Sarkar villages placing them completely in Bihar, till it goes to a point (approximate Latitude 25° 43' 35", Longitude 84° 32' 32") on the high bank of the Ganga. From this point, the boundary shall run straight lines within the high banks of the Ganga, connecting points (approximate Latitude 25° 43' 26", Longitude 84° 32' 12"), (approximate Latitude 25° 40' 56", Longitude 84° 31' 52") and (approximate Latitude 25° 40' 30", Longitude 84° 31' 20"), so as to place villages Raghunathpur, Dewakar Dehari, Kewatia, Narainpur, Singhai, Dharampur, Dokti and Mahazi Dokti completely in Uttar Pradesh and villages Salempur Diara Mamluk Sarkar, Salempur Parsa and Tek Semar completely in Bihar.

3. The boundary will then follow the common boundaries of villages Mahazi Dokti, Arazai Zabti, Mahazi Naubarar No. 49, Naubarar Bandobasti No. 48, Tika Semaria and Nipanian, keeping these villages completely in Uttar Pradesh and villages Zamin Fazil, Suremanpur Harnarain and Bara Singha Buzurg, keeping these villages completely in Bihar, till the boundary reaches point (approximate Latitude 25° 41' 17", Longitude 84° 28' 21") at the north-west corner of village Bara Singha Buzurg and located within the high banks of Ganga river. From this point, the boundary shall run in a straight line to another point (approximate Latitude 25° 41' 35", Longitude 84° 28' 05") on the high bank of the Ganga, placing village Nardara in Uttar Pradesh and villages Parsotimpan Bahnnauli and Bahoranpur Chakki completely in Bihar. Thence the boundary shall follow the common boundaries of villages Nardara, Nipanian, Patkhauil, Uchitpur, Bahaara, Udhopur, Nauranga and Bhagwanpur keeping these villages completely in Uttar Pradesh, and villages Pipra Ganesh Damodarpur and Jewainian keeping these villages completely in Bihar, till the boundary reaches point (approximate Latitude 25° 41' 34", Longitude 84° 25' 45") within the high banks of the Ganga. From this point, the boundary shall proceed along the common boundary of village Bhagwanpur and village Bahoranpur, keeping the latter village completely in Bihar, till the boundary reaches point (approximate Latitude 25° 41' 54", Longitude 84° 25' 02") at the north-west corner of village Bahoranpur.
4. Thence the boundary shall run in straight lines within the high banks of the Ganga connecting successively points (approximate Latitude 25° 41' 55", Longitude 84° 24' 33") and (approximate Latitude 25°42' 33", Longitude 84° 24' 11") so as to place village Nauranga completely in Uttar Pradesh and village Nauranga Chakki and Sonbarsa on the other hand completely in Bihar. From this point, the boundary shall follow the common boundaries of villages Nauranga, Bhuai Chhapra, Pandepur, Rampur and Udai Chhapra keeping these villages completely in Uttar Pradesh and villages Nauranga Chak, Shuiupur and Bariarpur, keeping these villages completely in Bihar, till the boundary reaches point (approximate Latitude 25° 43' 55", Longitude 84° 23' 11"), within the high banks of the Ganga. From this point the boundary shall follow the western boundary of Udai Chhapra up to the high bank of the Ganga and then follow the common boundaries of villages Udai Chhapra, Tola Bari Babu, Kaulapat Chhapra Úrf Dubey Chhapra 1st Portion, Pachrunkhia, Tulapur Arazi Mafi Khedan Kuanr and Durjanpur, keeping these villages completely in Uttar Pradesh and villages Tulapur and Sughar Chhapra, keeping these villages and village Durjanpur Chak completely in Bihar, till the boundary reaches a point (approximate Latitude 25° 44' 12", Longitude 84° 22' 41") on the high bank of Ganga river. The boundary shall then run in straight lines connecting successively points (approximate Latitude 25° 44' 05", Longitude 84° 22' 38") and (approximate Latitude 25° 44' 29", Longitude 84° 22' 04") and shall then continue along the common boundary of villages Durjanpur and Dangrabad, placing them in Uttar Pradesh, and village Shukulpura or Ghinahu Chhapra, placing this village in Bihar, till the boundary reaches point (approximate Latitude 25° 44' 33", Longitude 84° 22' 00"), south of the north-west corner of village Shukulpura and located on the high bank of the river.

5. Thence the boundary shall run straight to point (approximate Latitude 25° 44' 35", Longitude 84° 20' 58") at the south-east corner of Gaighat village and located within the high banks of Ganga river so as to place villages Dangrabad and Bighai completely in Uttar Pradesh and village Naini Jor completely in Bihar and then run in a straight line till point (approximate Latitude 25° 44' 37", Longitude 84° 24' 50") at the south-west corner of village Gaighat, placing the village in Uttar Pradesh. From this point, the boundary shall run in straight lines within the high banks of the Ganga, connecting successively points (approximate Latitude 25° 44' 37", Longitude 84° 20' 18"), (approximate Latitude 25° 43' 52", Longitude 84° 19' 49"), (approximate Latitude 25° 42' 29", Longitude 84° 19' 54"), (approximate Latitude 25° 40' 14", Longitude 84° 19' 35"), and (approximate Latitude 25° 40' 04", Longitude 84° 19' 17"), so as to place villages Baghaunci, Pokhra, Babubel, Haldi, Rikni Chhapra, Hansnagar and Jauhi completely in Uttar Pradesh and villages Naini Jor, Mahuar and Bahaduri Patti completely in Bihar. Thence the boundary shall follow the common village boundaries of village Jauhi placing this village in Uttar Pradesh and villages Bisupur and Jagdishpur on the other hand placing these two villages in Bihar, till the boundary reaches point (approximate Latitude 25° 39' 54", Longitude 84° 18' 21"). From this point, the boundary shall run straight within the high banks of the Ganga to a point (approximate Latitude 25° 39' 39", Longitude 84° 17' 43") near the north-east corner of village Sapahi and located at the sharp bend of the high bank of the Ganga so as to place village Jauhi in Uttar Pradesh and villages Pandepur and Hirdahi in Bihar. The boundary shall then follow the northern boundary of village Sapahi up to a point (approximate Latitude 25° 39' 35", Longitude 84° 16' 38") at the north-west corner of this village, placing this village completely in Bihar.

6. The boundary shall then run in straight lines within the high banks of the Ganga, connecting successively points (approximate Latitude 25° 39' 49", Longitude 84° 16' 35"), (approximate Latitude 25° 39' 43", Longitude 84° 13' 30"), (approximate Latitude 25° 40' 08", Longitude 84° 12' 28"), (approximate Latitude 25° 42' 06", Longitude 84° 12' 01") and (approximate Latitude 25° 43' 03", Longitude 84° 10' 35"), placing villages Jauhi, Shuiupur Diar Gangbarar and Shuiupur Diar completely in Uttar Pradesh and villages Manipur, Shuiupur Diar Chakki, Paranpur, Pharahda, Kharha Tanr Estate No. 1 Taufir, Gangaui Estate No. 1 Taufir, Dubha Estate No. 1 Taufir, Rajapur and Diara Partappur completely in Bihar.

7. Then the alignment of the boundary from this point to point (approximate Latitude 25° 43' 24", Longitude 84° 07' 52") will be such as to place villages Shuiupur Diar, Shirampur, Dhamauli, Kashimpur, Wazirapur, Bhihampura, Turk Ballia, Shahpur Dikhwara, Sobhapur and Bijaipur in Uttar Pradesh and villages Diara Partappur, Bhirgu Ashram, Diara Jagdishpur and Parsampah in Bihar.
8. The boundary shall then run in straight lines within the high banks of the Ganga joining points (approximate Latitude 25° 43' 16", Longitude 84° 06' 25"), (approximate Latitude 25° 42' 48", Longitude 84° 05' 28")], (approximate Latitude 25° 41' 40", Longitude 84° 04' 37"), (approximate Latitude 25° 39' 06", Longitude 84° 05' 14"), (approximate Latitude 25° 38' 10", Longitude 84° 04' 59"), (approximate Latitude 25° 37' 33", Longitude 84° 02' 47") and (approximate Latitude 25° 36' 52", Longitude 84° 01' 10") consecutively, placing villages Maldepur, Parsi Patti or Chakia, Haibatpur or Begpur, Taranpur, Bansthana, Pandepur apppg. to Ismaila, Hasanpur apppg. to Takarsand, Anjorpur, Kot, Arazi Diara (appg. to Kot), Naubarar of Shahapur of 1873, Naubarar of Shapur of 1880, Naubarar of Kulharia 1880, Naubarar of Palia 1881, Naubarar of Sarwanpur 1881, Naubarar of Rai Kishun Patti 1881, Naubarar of Belsipah 1881, Gangbarar of Sheopur and Gangbarar of Sital Patti completely in Uttar Pradesh and villages Parsanpah, Sultanhi, Dila Estate No. 1 Taufir, Parnahi Kalan, Parnahi Khurd, Umarpur Diara, Sura tanr or Barkagaon, Nagpura, Padampur, Desar Buzurg, Misraulia, Umarpur Diara, Majharia and Arjunpur completely in Bihar.

9. Thence the boundary will run in straight lines within the high banks of the Ganga, joining successively points (approximate Latitude 25° 34' 09", Longitude 83° 57' 29") and (approximate Latitude 25° 33' 36", Longitude 83° 55' 51")]. The last point is the trijunction of the boundaries of districts Ballia and Ghazipur of Uttar Pradesh and district Shahabad of Bihar.

10. The boundary described above, shall be a continuous line.

_Ghaghra Sector_

The boundary in this sector shall commence from a point (approximate Latitude 25° 46' 21", Longitude 84° 37' 15") on the existing fixed boundary between Shitab Diara in Bihar and Jazira No. 36 in Uttar Pradesh, located at a distance of about 1 mile north-east of the present village Naukatola.

2. From this point, the boundary shall run in straight lines within the high banks of Ghaghra river, connecting successively points (approximate Latitude 25° 46' 18", Longitude 84° 37' 31"), (approximate Latitude 25° 47' 27", Longitude 84° 37' 36"), (approximate Latitude 25° 49' 29", Longitude 84° 35' 04")], (approximate Latitude 25° 49' 55", Longitude 84° 34' 19") and (approximate Latitude 25° 50' 21", Longitude 84° 33' 06") so as to place villages Shitab Diara, Diara Naubarar Godnan, Simaria Bhadpa Buzurg, Manjanpura, Kauuru, Dhaunru, Manji Khas, Diara Manjihi and Mahazi Dumari completely in Bihar and villages Jazira No. 36 and Chand Diara completely in Uttar Pradesh. Thence the boundary shall be a continuous line.

3. Thence the boundary shall run in straight lines within the high banks of the Ghaghra, connecting successively points (approximate Latitude 25° 51' 53", Longitude 84° 32' 39") (approximate Latitude 25° 52' 33", Longitude 84° 32' 04") (approximate Latitude 25° 52' 16", Longitude 84° 30' 47") and (approximate Latitude 25° 53' 08", Longitude 84° 29' 34") so as to place villages Jazira Half Be (East), Dumri, Bahanauli or Baho国, Jazira Hari Be (West), and Domaigarh completely in Bihar and villages Mahazi Adhsijhua and Gopalnagar completely in Uttar Pradesh. The boundary shall then follow the common boundaries between villages Matiai Diara, Mahazi Naubarar Bashishtnagar, Naubarar Ramnagar, Gopalpur and Ramnagar Shumali, keeping these villages completely in Bihar, and villages Gopalnagar, Bashishtnagar, Ramnagar Janubi, Asmanpur, Chattur Bhojpur, Gobindpur, Alagdiari, Zamin Gangbarari Patti Mashrik and Jazira Diara Rampur, keeping these villages completely in Uttar Pradesh, till the boundary reaches point (approximate Latitude 25° 55' 49", Longitude 84° 24' 46") on the high bank of the Ghaghra.

4. From this point, the boundary shall run in straight lines within the high banks of Ghaghra river, connecting successively points (approximate Latitude 25° 56' 05", Longitude 84° 23' 16") (approximate Latitude 25° 57' 27", Longitude 84° 21' 21") (approximate Latitude 25° 56' 36", Longitude 84° 18' 50") (approximate Latitude 25° 56' 39", Longitude 84° 17' 55") (approximate Latitude 25° 57' 28", Longitude 84° 17' 02") (approximate Latitude 25° 58' 30", Longitude 84° 14' 49") and (approximate Latitude 25° 58' 38", Longitude 84° 14' 46"), so as to place villages Siswan, Gangapur, Bhagar Nizamat,

5. Then the boundary shall follow the common boundaries between villages Narhan Badlu Mohkam Patti Kakuliit, Diara Bhao Singhpur, Diara Kakuliit or Patti Kakuliit, Adhampur, Patar and Diara Naubarar Bandobasti Patar, keeping these villages completely in Bihar and village Adampur Chakki, keeping this village completely in Uttar Pradesh, till the boundary, reaches point (approximate Latitude 25° 59' 24", Longitude 84° 12’ 12") on the high bank of Ghaghra river. From this point the boundary shall run in straight lines within the high banks of Ghaghra river, connecting successively points (approximate Latitude 25° 59' 15", Longitude 84° 11’ 53") and (approximate Latitude 25° 59' 35", Longitude 84° 11’ 16") so as to place village Diara Naubarar Bandobasti Patar completely in Bihar and villages Kakarghatta, Gondaui and Sangapur completely in Uttar Pradesh. Thence the boundary shall run straight to point (approximate Latitude 25° 59' 38", Longitude 84° 11’ 08") approximately following the northern boundary of village Bikrampur, placing the village in Uttar Pradesh.

6. From this point, the boundary shall run straight within the high banks of Ghaghra river to point (approximate Latitude 25° 59’ 39", Longitude 84° 10’ 46") so as to place village Diara Naubarar Bandobasti Patar completely in Bihar and village Ailasgarh completely in Uttar Pradesh. The alignment thence to point (approximate Latitude 26° 01’ 27", Longitude 84° 10’ 11") will be such that village Diara Maniar Tukra I shall be placed in Bihar and village Mahazi Maniar Tukra II shall be placed in Uttar Pradesh.

7. From thereon, the boundary shall run in straight lines within the high banks of Ghaghra river, connecting successively points (approximate Latitude 26° 03’ 07", Longitude 84° 08’ 21"), (approximate Latitude 26° 04’ 29", Longitude 84° 07’ 26"), (approximate Latitude 26° 05’ 34", Longitude 84° 06’ 22"), (approximate Latitude 26° 06’ 00", Longitude 84° 05’ 27"), and (approximate Latitude 26° 06’ 00", Longitude 84° 03’ 27") so as to place villages Kasalia Pachbimia, Diara Kashidat, Diara Harna Tand, Darauli, Doba Karwan, Karamha, Amarpur, Keontallia and Dumarbar Khurd completely in Bihar and villages Dewarah Mahazi Kashidat, Demarah Harnatar, Dewarah Darauli, Dewarah Karmaha, Dewarah Amarpur, Sisotar and Likkar completely in Uttar Pradesh. The last point is the trijunction of the boundaries of districts Saran of Bihar and Ballia and Deoria of Uttar Pradesh.

8. The boundary described above shall be a continuous line.